

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P No. (CAA)-67(PB)/2017
C. A No.

CORAM:

SH. R. VARADHARAJAN
Hon'ble Member (J)

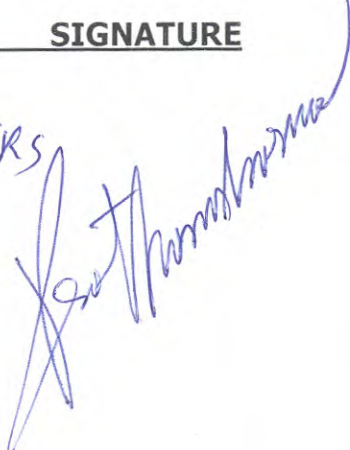
Ms. Deepa Krishan
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF
THE NATIONAL COMPANAY LAW TRIBUNAL ON 12.04.2017**

NAME OF THE COMPANY : M/S. YP Investments Pvt. Ltd.
And
Magnum Strips and Tubes Pvt.


SECTION OF THE COMPANIES ACT: 230-232

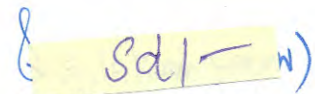
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1	JEEVESH NAGRATH	ADVOCATES	FOR BOTH PETITIONERS	
2	PRATHAM SHARMA			

ORDER

Order reserved


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R.VARADHARAJAN)
MEMBER (JUDICIAL)

Vineet
12.04.2017